## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHA BAD BENCH, ALLAHA BAD

Allahabad, this the 25th day of October, 1999.

## CIVIL CONTEMPT PETITION NO.459 OF 1993 IN ORIGINAL APPLICATION NO.1633 OF 1992

CORAM : Hon'ble Mr.S.Dayal, Member (A )
Hon'ble Mr.Rafiquddin, Member (J)

Ram Narain Dixit, S/o. Sri Rameshwar Dayal Dixit, R/o. 914 Anand Nagar Colony, ETAWAH

Petitioner

(By Shri V. Bahadur, Advocate)

## Versus

- Sri R.C.Sharma, Superintendent of Post Offices, Etawah.
- Sri Radha Charad Lal Varma, Post Master, Etawah.

.Respondents/ Contemners

(By Km.Sadhna Srivastava, Advocate)

## ORDER

(By Hon'ble Mr.S.Dayal, Member (A) )

This petition for contempt was filed for alleged wilful disobedience of order dated 21-1-93 passed in original application No.1633 of 1992 directing the respondents to maintain status-quo with regard to the applicant's present post.

2. The respondents filed their counter reply in this case and have stated that the applicant was not

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found fit for promotion under B.C.R. scheme by the Departmental Promotion Committee and he therefore continued to work in L.S.G. cadre in grade Rs.1400-2300/-, and hence there was no question of his reversion/demotion.

3. The respondents have also filed as Annexure-CAl a copy of the final order passed in O.A.No.1633/92 by which the original application was dismissed. Since the original application itself was seem found to be lacking in merits, the interim order passed in the original application cannot now be taken as basis for proceeding against the alleged contemners in a contempt petition. The contempt petition is, therefore, dismissed and notices issued to the opposite parties.are discharged.

Refigued In MEMBER (J)

MEMBER (A)

/satya/